

(2024) 07 MAN CK 0061

Manipur High Court (Imphal)

Case No: Bail Application No. 1 Of 2024

N Kiran Meitei

APPELLANT

Vs

CBI

RESPONDENT

Date of Decision: July 29, 2024

Hon'ble Judges: Golmei Gaiphulshillu, J

Bench: Single Bench

Advocate: M. Hemchandra, W. Darakishwor

Judgement

Golmei Gaiphulshillu, J

Mr. M. Hemchandra, learned Sr. counsel appearing for the petitioner requested to give some time.

Mr. W. Darakishwor, learned Sr. PCCG appears for the respondent.

List the matter on 01.08.2024.